

Annexure - 1

Name of the Corporate Debtor : - VGS Realty Construction Private Limited

Date of commencement of CIRP - 21st August, 2024

List of creditors as on - 10.09.2024

List of secured Financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingence	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Manojkumar Babulal Agarwal

Interim Resolution Professional

For: - VGS Realty Construction Private Limited

IP Registration No.: IBBI/IPA-001/IP-P-00980/2017-2018/11613

Office No. 4,16,17, Second Floor Pride Plaza Building, Behind Ambedkar Statue Pimpri-411018

Email: - cirp.vrcpl@gmail.com